

HIGH COURT OF UTTARAKHAND, AT – NAINITAL
OFFICE MEMORANDUM

No. 45 /XIV-a/53/Admin.A/2012 Dated: November 07, 2020.

Sri Neeraj Kumar, Chief Judicial Magistrate, Uttarkashi, against whom, disciplinary proceeding is contemplated, with regard to following charges, is put under suspension with immediate effect:

- (i)** That employees of Collectorate/residents of Collectorate Colony at Uttarkashi, where Sri Neeraj Kumar resides with his family, vide their memorandum dated 30.10.2020 has informed that Sri Neeraj Kumar used to beat his family & others and also used to abuse with people residing nearby while intoxicating.
- (ii)** That on 29.10.2020 at 8:00 pm till 12:00 in the night, Sri Neeraj Kumar beat his family and did abusing and made lot of ragging on the road.
- (iii)** That in course of ragging, Sri Neeraj Kumar damaged the official vehicles of Sub-Divisional Magisterate, Dunda and Tehsildar Bhatwari and broke glasses of vehicles.
- (iv)** That when people residing nearby tried to stop Sri Neeraj Kumar from breaking the glasses of vehicles, Sri Neeraj Kumar abused them.
- (v)** That due to aforementioned conduct of Sri Neeraj Kumar, there was a lot of fury and fear in the families residing nearby.
- (vi)** That in the night of 29.10.2020, Sri Neeraj Kumar beat his family members while he was intoxicated and abused them. Sri Neeraj Kumar came outside his house and when his son requested him to return to home, he used rough language with his son and people nearby.
- (vii)** That Sri Neeraj Kumar attempted to ply official vehicle allotted to him while in inebriated condition and while doing so, placed the vehicle in the middle of the road and honked the hooter continuously.
- (viii)** That lateron Sri Neeraj Kumar plied the official vehicle allotted to him to the parking of the colony and damaged other government vehicles parked there.
- (ix)** That in the said incident vehicle no. UK-10G.A.-0112 of Sub-Divisional Magistrate, Dunda and UK-10-0023 of Tehsildar, Bhatwari has been damaged.



11/11/2020

(x) Aforesaid conduct of Sri Neeraj Kumar is in violation of Rule 3(1), 3(2), 4-A (d) and Rule 27 of the Uttarakhand Government Servants' Conduct Rules, 2002 and amounts to misconduct.

2- Sri Sri Neeraj Kumar, Chief Judicial Magistrate, during the period of his suspension, get half of his salary payable on the date of suspension as subsistence allowances along with dearness allowance, in accordance with provisions of subsidiary rule 53 of F.H.B. Part-2 to 4 and Government Orders issued in this behalf from time to time. Other compensatory allowances shall be admissible subject to the condition that expense is being actually incurred by him, for which, such compensatory allowances are admissible.

3- Payment as mentioned under para-2, shall be made, only when Sri Neeraj Kumar, will furnish a certificate, that he is not indulged in any employment, business etc.

4- During the period of suspension and until further orders, Sri Neeraj Kumar shall remain attached with the District Judgeship's headquarter Bageshwar and he shall not leave the station without obtaining the prior permission of the Hon'ble Court.

By Order of Hon'ble the Acting Chief Justice

Sd/-
(Hira Singh Bonal)
Registrar General

No. 4712 /XIV-a/53/Admin.A/2012

Dated: November 01, 2020.

Copy to:-

1. P.P.S. to Hon'ble the Chief Justice.
2. P.S.(s) to Hon'ble Judges of this Court with the request to place it before Hon'ble Judges.
3. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
4. Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun.
5. The Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun.
6. District Judge, Uttarkashi for information with the request to serve the order on Sri Neeraj Kumar, Chief Judicial Magistrate, Uttarkashi immediately.
7. District Judge, Bageshwar.
8. Director, Directorate of treasuries, Pension & Entitlements, Uttarakhand, 23- Laxmi Road, Dalanwala, Dehradun.
9. Senior Treasury Officer, Uttarkashi.
10. Guard file/Assistant concerned.

11/11/2020
Assistant Registrar
Admin. A